

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3056

ANSWERED ON:13.12.2011

ATROCITIES AGAINST FARMERS

Ahir Shri Hansraj Gangaram;Bais Shri Ramesh;Hazari Shri Maheshwar ;Kanubhai Patel Jayshreeben;Solanki Shri Makhansingh

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether agitations of farmers have been reported from various parts of the country, particularly in Greater Noida;
- (b) if so, the number of farmers injured/ killed due to police firing/lathi charge during the said agitations in the last one year and the current year, particularly in Greater Noida;
- (c) whether the Union Government/State Government have conducted investigations into the aforesaid incidents;
- (d) if so, the details thereof and the number of persons found guilty therein alongwith the action taken against them;
- (e) whether the Government has taken any steps for providing assistance/ compensation to the farmers affected during the agitations;
- (f) if so, the details thereof;
- (g) the total number of complaints lodged by the women from Bhatta Parsaul (Greater Noida) to the National Human Rights Commission (NHRC) regarding atrocities against women by the police personnel alongwith the action taken by the National Human Rights Commission; and
- (h) the steps taken by the Government to ensure that such incidents do not recur?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a)&(b): Yes Madam. Incidents of agitations of farmers have been reported from the States of Uttar Pradesh, Andhra Pradesh, Maharashtra and Punjab during the last one year and current year. The number of farmers reported injured/killed in these incidents due to police firing/Lathi charge is as follows:-

I. Uttar Pradesh

On 7th May, 2011 at village Bhatta-parsaul district G.B.Nagar, 02 farmers were killed and 09 were injured.

II. Andhra Pradesh

On 28th February, 2011 at village Kakrapalli, district Srikakulam, 03 farmers were killed and 12 were injured.

III. Maharashtra

1. On 15th April, 2011 at village Sakri Nate, district Ratnagiri, 01 fisherman was killed and 03 were injured.

2. On 9th August, 2011 at village Borkhed, Mawal Taluka district Pune, 03 farmers were killed and 08 were injured.

IV. Punjab

On 02nd August, 2011 at village Kot dunna, PS Dhanaula, district Barnala, 01 farmer was killed and 05 were injured.

(c)&(d): As reported by the State Governments, some cases have been registered. National Human Rights Commission, as indicated in reply to para (g) is also seized of some of the matters.

(e)&(f): The responsibility to provide relief/compensation in such cases lies with the respective State Governments.

(g): The National Human Rights Commission has received a total of 19 complaints regarding alleged violation of human rights in Bhatta Parsaul village during police action on 07.05.2011. Pursuant to the directions of the Commission, a spot inquiry was carried out between 24th to 30th May, 2011 by a team of officers. The recommendations made by the team were considered by the Commission and a copy of the report was sent to the Chief Secretary, Government of Uttar Pradesh for their comments. The matter is

still under consideration by the Commission.

(h): The Government has come out with the Draft National Land Acquisition and Rehabilitation and Resettlement Bill-2011 to do away with all sources of agitation activities in connection with acquisition of land.